

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR KOLON INVESTMENTS PRIVATE LIMITED NOT HAVING ANY BUSINESS ACTIVITIES AT PRESENT

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	KOLON INVESTMENTS PRIVATE LIMITED CIN: U70200GJ1993PTC113099
2.	Address of the registered office	506, Abhijeet-I, Near Mithakhali Six Roads, Ellisbridge, Ahmedabad-380 006
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	The Company does not have any fixed assets. Its other assets are located in Gujarat.
5.	Installed capacity of main products/ services	Not applicable as the Company has no manufacturing operations
6.	Quantity & value of main products/ services sold in last financial year	The Company has no material business operations in the last financial year
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be obtained by sending email at : sachin.bhattbhatt@gmail.com or cirp.kolon@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Details can be obtained by sending email at : sachin.bhattbhatt@gmail.com or cirp.kolon@gmail.com
10.	Last date for receipt of expression of interest	07/02/2024
11.	Date of issue of provisional list of prospective resolution applicants	10/02/2024
12.	Last date for submission of objections to provisional list	15/02/2024
13.	Date of issue of final list of prospective resolution applicants	19/02/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	19/02/2024
15.	Last date for submission of resolution plans	25/03/2024
16.	Process email id to submit EOI	cirp.kolon@gmail.com

Sd/-

Mr. Sachin Dinkar Bhattbhatt

Resolution Professional for Kolon Investments Private Limited

Registration No.: IBBI/IPA-003/IP-N000138/2017-2018/11514

Add.: A-604, Royal Edifice, Behind Iscon Heights, Kunal Cross Roads, Gotri, Vadodara -390 023

Date : 22/01/2024

Place: Vadodara